CENTRAL ELECTRICITY REGULATORY COMMISSION NEW DELHI

Petition No. 594/MP/2020

Coram:

Shri P.K. Pujari, Chairperson Shri I.S. Jha, Member Shri Arun Goyal, Member Shri Pravas Kumar Singh, Member

Date of order: 4th February, 2022

In the matter of:

Corrigendum to the order dated 20.1.2022 in Petition No. 594/MP/2020

Petition under Section 79(1)(f) of the Electricity Act, 2003 along with statutory framework governing procurement of power through competitive bidding and Articles 4 and 9 of the Power Purchase Agreement dated 21.3.2013 executed between GMR Warora Energy Limited and DNH Power Distribution Corporation Limited (DNH) seeking directions to DNH to pay Capacity Charge to GWEL based on capacity declared by GWEL on day ahead basis.

And in the matter of:

GMR Warora Energy Limited, 701/704, 7th Floor, Naman Centre, A-Wing, BKC (Bandra Kurla Complex), Bandra, Mumbai 400051

....Petitioner

Vs

DNH Power Distribution Company Limited, Vidhyut Bhavan, Opp. Secretariat, Silvassa, 396230, Dadra and Nagar Haveli.

....Respondent

ORDER

In order to rectify certain inadvertent typing errors that have crept in the order dated 20.1.2022 in Petition No. 594/MP/2020, following CORRIGENDUM order is being issued:

- (a) In 5th line of paragraph 58, the word and figures 'April 2020' shall be read as '26th March, 2020'.
- (b) In 1^{st} and 2^{nd} lines of paragraph 62 (c), the word and figures 'April 2020' shall be read as ' 26^{th} March, 2020'
- 2. The above inadvertent errors are being rectified in the present corrigendum order in exercise of powers under Regulation 103A of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999.
- 3. Except for the above, all other terms contained in the order dated 20.1.2022 in Petition No. 594/MP/2020 remain unchanged.

Sd/- sd/- sd/- sd/- sd/- (P.K. Singh) (Arun Goyal) (I.S. Jha) (P.K. Pujari) Member Member Chairperson